		-	
(Amount	1n	₹	crore)

Smart City	Smart City Tender Issued		Work Order		Work		Total	Total
			Issued		Completed		No. of	Amount
	No. of	Amount	No. of	Amount	No. of	Amount	projects	
	projects		projects		projects			
Kakinada	6	299.13	30	1205.48	24	429.04	66	2164.25
Tirupati	10	252.66	34	1494.99	15	56.75	59	1804.40
Vizag	4	337	36	1990.57	25	342.82	70	2902.40
Total	20	888.79	100	4691.04	64	828.61	195	6871.05

The Smart Cities are expected to complete their projects within 5 years from the date of its selection.

- (d) Yes Sir.
- (e) Does not arise.

New rental policy

2003. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any proposal to bring in rental policy in the housing sector for urban centres in the country for the benefit of owners and those opting to take houses and flats on rent;
 - (b) if so, what would be the major areas to be covered in the policy document;
 - (c) whether the finalized policy would be backed by legal instruments; and
- (d) whether any time-frame has been set for making available the document for public opinion before the same is given final shape?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Land and Colonization are State Subjects and States/ Union Territories are governed by their respective laws. However, in order to meet urgent need for housing for migrant people and considering the importance of Rental Housing in realizing the vision of Housing for All, Ministry of Housing and Urban Affairs has prepared a draft Model Tenancy Act (MTA).

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The MTA aims to balance the rights and interests of both the tenant and owner by regulating renting of premises in an efficient and transparent manner. MTA also proposes speedy dispute resolution mechanism to settle disputes between owner and tenant.

The draft MTA intends to ensure formalizing the informal segment of rental housing, unlock vacant properties, increase rental yields, remove exploitative practices, increase transparency and discipline, repose confidence of investors and promote entrepreneurship in the sector.

Draft MTA was shared with the States and Union Territories (UTs) seeking their views and was also placed on the website of the Ministry for public consultation. After approval of Union Cabinet, the draft MTA will be sent to States/UTs for adoption by way of enacting fresh legislation or amending existing rental laws suitably.

Construction of toilets under SBM-U

2004. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- whether Government has fixed any targets to build/construct toilets/biotoilets under Swachh Bharat Mission-Urban (SBM-U) across the country, especially in the State of Punjab;
 - if so, the details thereof along with the salient features of the mission; and
 - the details of the funds provided under the mission since its inception?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Government of India have launched Swachh Bharat Mission-Urban (SBM-U) on 2nd Oct, 2014 with an objective to make all the urban areas of the country Open Defecation Free (ODF) and 100% scientific processing of its Municipal Solid Waste. The target of construction of toilets under SBM-U is fixed on the basis of requirements submitted by the States/UTs. As of now, the target and achievements are as under:

Sl. No.	Toilets - Under SBM (U)		National Target (Including Punjab)		Punjab		
		Target	Target Achievements		Target Achievements		
1.	Individual Household Latrines, Units	58,99,637	65,95,101	1,02,000	1,03,403		
2.	Community & Public Toilets, No. of seats	5,07,587	6,15,489	6,435	11,034		